

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DULICHAND AUTO SALES PRIVATE LIMITED

Sl. No	Particulars	Details
1	Name of corporate debtor	Dulichand Auto Sales Private Limited
2	Date of incorporation of corporate debtor	08.05.2013
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata, under the Companies Act, 1956
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U50200WB2013PTC193048
5	Address of the registered office and principal office (if any) of corporate debtor	53, Nalini Ranjan Avenue, 371, Block G, New Alipore, Kolkata- 700053
6	Date of closure of Insolvency Resolution Process	12.05.2022
7	Liquidation commencement date of corporate debtor	12.05.2022 (Order received on 18.05.2022)
8	Name and registration number of the insolvency professional acting as liquidator	Mr. Jai Narayan Gupta IBBI/IPA-001/IP-P00371/2017-2018/10628
9	Address and e-mail of the liquidator, as registered with the Board	2nd Floor, YMCA Building 25, Jawaharlal Nehru Road Kolkata -700087 cajainarayangupta@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	2nd Floor, YMCA Building 25, Jawaharlal Nehru Road Kolkata -700087 insolvency.dulichand@gmail.com
11	Last date for submission of claims	18.06.2022

Notice is hereby given that the National Company Law Tribunal (Kolkata Bench) has ordered the commencement of liquidation of the Dulichand Auto Sales Private Limited on 12.05.2022. (Order received on 18.05.2022)

The stakeholders of Barcley Enterprises Ltd are hereby called upon to submit their claims with proof on or before 18.06.2022 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic m with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.



(Jai Narayan Gupta)

IBBI/IPA-001/IP-P00371/2017-2018/10628

Date: 19.05.2022

Place: Kolkata